

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2693
ANSWERED ON 12/08/2025

CYBER SECURITY CHECKS ON ROOFTOP SOLAR EQUIPMENT

2693. SHRI S NIRANJAN REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any incidents of cybersecurity breaches have been reported in rooftop solar inverters;
- (b) if so, the details of such incidents and if not, the rationale behind implementing the centralised cyber-check mechanism;
- (c) whether Government has considered measures to reduce reliance on or restrict the usage of Chinese-manufactured solar chips in light of cybersecurity concerns; and
- (d) if so, the details thereof, and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

A total of 16.78 lakh no of households have been benefitted with rooftop solar installations under the scheme as on 05.08.2025 and there is no incidence of cybersecurity breaches reported for the rooftop solar installations under the scheme. However, to safeguard these plants from any such future events, MNRE on 21.07.2025 has issued compliance requirements for inverters and communication devices used under PMSG: MBY.

(c)&(d) The MNRE, Government of India, has been consistently bringing out policies to encourage domestic solar manufacturing to reduce the reliance on Chinese-manufactured solar cells and modules. Various initiatives taken in this regard are given at **Annexure**.

Annexure referred to in reply of part (c) & (d) of Rajya Sabha Unstarred Question No. 2693 to be answered on 12.08.2025 regarding Cyber security checks on rooftop solar equipment

Initiatives taken to encourage domestic solar manufacturing, inter-alia, include:

- (i) Production Linked Incentive (PLI) Scheme:** The Government of India is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. Under the Scheme, Letters of Award have been issued for setting up of 48,337 MW of fully/ partially integrated solar PV module manufacturing units.
- (ii) Domestic Content Requirement (DCR):** Under some of the current schemes of the MNRE, namely CPSU Scheme Phase-II, PM-KUSUM Components B & C, and PM Surya Ghar: Muft Bijli Yojana, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.
- (iii) Preference to 'Make in India' in Public Procurement:** In accordance with Department for Promotion of Industry and Internal Trade (DPIIT) 'Public Procurement (Preference to Make in India), Order', MNRE had notified Purchase Preference (linked with local content) for RE sector which, inter-alia, identified list of all goods and services or works in respect of which there is sufficient local capacity and local competition is available and mandated that only "Class-I local supplier" shall be eligible to bid for the above goods/services/works with the mandate that minimum local content should be at least 50%.
- (iv) Imposition of Basic Customs Duty on import of solar PV cells, modules, Solar Inverters and Solar Glass:** The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells, modules, solar inverters, and solar glass.
- (v) Discontinuation of Customs Duty Concessions:** MNRE has discontinued issuance of Customs Duty Concession Certificates for import of material /equipment for initial setting up of solar PV power projects with effect from 02.02.2021.
- (vi) Exemption of Custom Duty on capital goods for manufacture of Solar Cells and Modules:** The Government has exempted customs duty on import of the goods specified in List 41 of the notification No. 30/2024-Customs dated 23.07.2024, for the manufacturer of solar PV cells and modules.